

**GOVERNMENT OF INDIA  
PANCHAYATI RAJ  
LOK SABHA**

UNSTARRED QUESTION NO:2567

ANSWERED ON:09.12.2011

PEAIS

Sukur Shri Jadhav Baliram

**Will the Minister of PANCHAYATI RAJ be pleased to state:**

- (a) the objective of Panchayat Empowerment and Accountability Incentive Scheme (PEAIS);
- (b) whether awards are given to the States/Union Territories annually which rank high on the Devolution Index (DI);
- (c) if so, the details thereof including annual provision and ranking of StateAJTs in this regard during each of the last three years and the current year, State/UT-wise: and
- (d) the performance of States on the cumulative DI and Incremental Panchayat Devolution Index alongwith amount of incentive given to them for their performance during the said period, State/UT-wise?

**Answer**

MINISTER OF PANCHAYATI RAJ (SHRI V. KISHORE CHANDRA DEO)

- (a): The Panchayat Empowerment and Accountability Incentive Scheme (PEAIS) aims to (i) incentivize States to devolve 3Fs (functions, funds and functionaries) to Panchayats and incentivize Panchayats to put in place accountability systems to make their functioning transparent and efficient.
- (b): Awards are given to best performing States/UTs based on their rank on a Devolution Index (DI) annually. Funds are not earmarked State-wise.
- (c)&(d): Budget provision for PEAIS for each of the years from 2009-09 to 2010-11 was Rs.10.00 core per annum, which, for the year 2011-12 has been enhanced to Rs.31.00 crore. Details of awards given for the years 2008-09 to 2010-11 are given in Annexure-I. The rankings of the States on DI during the last 3 years are given in Annexure-II. Incremental Devolution was introduced in the year 2010-11 only.